

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 13152 of 2014-DB

[Arising out of Order-in-Original/Appeal No DMN-EXCUS-000-APP-237-238-13-14 dated 03.12.2013 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN]

J B Chemicals & Pharmaceuticals Limited

.... Appellant

Survey No. 101/2, & 102/1, Daman Industrial Estate,
Kadaiya, DAMAN, U T OF DADRA & NAGAR HAVELI
396210

VERSUS

Commissioner of Central Excise & ST, Daman

.... Respondent

3rd Floor, Adarsh Dham Building, Vapi-Daman Road,
Vapi Opp.Vapi Town Police Station,
Gujarat-396191

APPEARANCE :

Shri Yogesh B. Desai, Advocate for the Appellant

Shri Prakash Kumar Singh, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)

DATE OF HEARING : 16.06.2023

DATE OF DECISION: 07.07.2023

RAMESH NAIR :

The appeal is disposed of. For order, see order of date in Excise appeal No. 10974 of 2014-DB.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

KL